

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.10- IA/860(AHM)2024 in IA/604(AHM)2024 in IA/368(AHM)2024
in
CP(IB)/188(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Neesa Agritech and Foods Limited

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.

For the Respondent : Mr. Atul Sharma, Adv.

ORDER

IA/860(AHM)2024 in IA/604(AHM)2024 in IA/368(AHM)2024

This is an application filed by the applicant to prepone the date of hearing of the IA No. 604 of 2024 in I.A. No.368 of 2024 which is coming up for hearing on 24.06.2024. Heard Ld. Counsel for the applicant. Application is rejected & IA 860 of 2024 stands disposed-off.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)